

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2000
ANSWERED ON:08.03.2011
BAN ON PRE-PAID SIM IN NER
Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the North Eastern States have sought a ban on pre-paid SIM cards due to concerns arising out of lack of proper verification of subscribers by the service providers or vendors;
- (b) if so, the details thereof; and
- (c) the response of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (c): Department of Telecommunications has issued instructions/safeguards applicable in Jammu & Kashmir (J & K) dated 22.1.2010 which has been extended to Assam and NE areas till 31.3.2011. As per the said safeguards the pre-paid subscriber of Assam and NE Services areas is to be re-verified before allowing recharge in case the connection has not been issued/re-verified as per the procedures mentioned in the safeguards.